

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.11.2020 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the court of Hon’ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1176 of 2019	Abba Consultants Pvt. Ltd. Vs. Sandhya Prakash Ltd & Ors. With	Simran Soni	Abhishek Anand Honey Satpal-R1 & R2
2.	Comp. App. (AT) (Ins) No. 1203 of 2019	Sachin Meena & Ors. Vs. Sandhya Prakash Ltd. & Ors. With	Mahesh Kumar	Abhishek Anand Honey Satpal-R1 & R2
3.	Comp. App. (AT) (Ins) No. 1219 of 2019	J.M. Financial Asset Reconstruction Company Ltd. Vs. Anil Kumar Tandon & Ors. With	Anushree Kapadia	Vinit Trehan-R4 Honey Satpal-R1 & R2 Mahesh Kumar-R1 to R3
4.	Comp. App (AT) (Ins) No. 1327 of 2019	Anil Kumar Tandon & Ors. Vs. Sandhya Prakash Ltd & Ors.	Pranay	Poonam Mathur Honey Satpal-R1 & R2
5.	Comp. App. (AT) (Ins) No. 193 of 2020	Ashwani Setia Vs. Bhawani Industries Pvt. Ltd.	Abhishek Anand	Honey Satpal Naveen Kumar-R1
6.	Comp. App. (AT) (Ins) No. 351 of 2020	Earth Gracia Buildcon Pvt. Ltd. Through its Resolution Professional Ms. Manisha Rawat Vs. Committee of Creditors of Earth Gracia Buuildcon Pvt. Ltd.	Sandeep Bisht	
7.	Comp. App. (AT) (Ins) No. 739 of 2020	Avasarala Venkateshwra Rao Vs. Servomax India Pvt. Ltd. & Ors.	Rajesh Bohra	G. Madhusudan Rao- R1 & R2

For Hearing

8.	Comp. App (AT) (Ins) No. 40 of 2020	Harkirat Singh Bedi Vs. The Oriental Bank of Commerce & Anr.	V. Seshagiri	Khushboo Mittal Honey Satpal-R2
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After the above

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

9.	Comp. App. (AT) (Ins) No. 853 of 2019 & I.A. No. 2596 of 2019 Part Heard	Gursharan Singh. Vs. The State Trading Corporation of India Ltd. & Anr.	Naveen Kumar Chaudhary	Nikhil Verma Akash Srivastava- RP Devinder Arora-RP
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**